

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **20.10.2022** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(Ins) No. 287/2022 & IA No. 602,603 & 604/2022	Rare Asset Reconstruction Ltd. Vs Mr.Subrata M Maity & Ors.	Mr. Anant Merathia	Mr. Anoop Rawat/Caveator
2	Comp App (AT)(Ins) No. 373/2022 & IA No. 875, 876/2022	M/s. Geotrix Building Envelope Pvt. Ltd. Vs C Sanjeevi Resolution Professional of Land Mark Housing Projects Chennai Pvt. Ltd. & Anr	Mr. Praveen Ravichandran	
3	Comp App (AT)(Ins) No. 374/2022 & IA No. 877,878/2022	Union of India through Serious Fraud Investigation Office (SFIO) Vs Amit Chandrakant shah of M/s Biodiversity conservation India Pvt. Ltd.	Mr. Avinash Krishnan Ravi	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Contempt App (AT) No. 7/2019 in Comp App (AT) (Ins.) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs. Raghu Rama Krishna Raju WITH	Mr. Ajay Gagger	Mr. Yogesh Jagia, Mr. Anirudh Wadhwa & Mr. Bhargav Thali - R1 Mr. Uttiyo Mallick
5	Contempt App (AT) No. 8/2019 in Comp App (AT) (Ins.) No. 553/2018	Gandhar Oil Refinery India Ltd. Vs. Ragurama Krishnaraja & Anr.	Mr. Nithin Saravanan Ms. Arumina Singh	Mr. Yogesh K Jagia Ms. Alisha Chopra Mr. Anirudh Wadhwa Mr. Alok Dhir- Intervenor
6	Comp App (AT)(INS) No. 353/2022 & IA No. 799/2022	Mr. K. Subramanian Vs. Mr. K. Parameswaran Nair & 5 Ors.	Mr. Mayan H Jain.	
7	Comp App (AT) No. 56/2022 & IA No. 640/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors	Mr. Y. Suryanarayanan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 170/2021 (CA)(AT)(INS) 1094/2019	BCIL Yelahanka Projects LLP Vs Amit Chandrakant Shah & Ors. WITH	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2,R4 Ms. Anisha Chandrakumar, Mr. Raj Kumar Jhabakh-R5
9	TA (AT) No.171/2021 (CA)(AT)(INS) 1140/2019	Mrs Rachna Rego Vs. Mr Amit Chandrakanta Shah	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2,R4 Ms. Anisha Chandrakumar, Mr. Raj Kumar Jhabakh – R5
10	Comp App (AT)(INS) No. 260/2021 & IA No. 556, 557/2021 & 21,22 /2022	Uniply Industries Ltd. Vs Kishan Chand Suresh Kumar	Ms.M. Sree Vishwanthini Ms. Tamil Malar	Mr. Mayank Agarwal Mr. Jayanth Viswanathan-PCS
11	Comp App (AT)(INS) No. 155/2021& IA No. 312,313,314 &358/2021	Agarwal Structure Mills Vs Rajesh Chillale	Mr. Gaurav Gupta Mr. Sanchari Chakraborty	Mr. VVSN Raju

03:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA No. 87/2021 (Comp App (AT) No 129/2019 & IA No.47/2022	M.N. Pratap Reddy &Anr Vs Lakshmi Narasimha Mining Co. (P) Ltd &Ors. WITH	Mr.D. Abhinav Rao	Mr. K. Udhyakumar-R2 Ms. Geetika Sharma-R3, R4
13	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy Vs Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors.	Mr. S. Vivekananda	Mr. K. Udhyakumar-R2 Ms. Geetika Sharma-R3, R4 Mr. Abhinav Rao-R6 ,R7

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph- 044-28880500